

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 1954/94

New Delhi this the 22nd day of July, 1999.

Hon'ble Shri V. Ramakrishnan, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri K.C. Jain
Divisional Personnel Inspector in
the O/O Divisional Railway Manager
Northern Railway, State Entry Road,
New Delhi.

Sh. Trilochan Singh
Divisional Personnel Inspector
in the O/O D.R.M. Northern Railway,
State Entry Road, New Delhi.

Shri V.K. Sood
Divisional Personnel Inspector
in the O/O Divisional Railway Manager
Northern Railway, State Entry Road,
New Delhi.

Sh. Ashwani Kumar
Divisional Personnel Inspector
office of the D.R.M. Northern Railway
State Entry Road, New Delhi.

Shri Gurucharan Singh
Divisional Personnel Inspector
office of the D.R.M. Northern Railway,
State Entry Road, New Delhi.

(By Advocate Shri B. S. Mainee, learned
counsel through proxy counsel Shri
R.R. Rai)

Versus

1. The General Manager, Northern
Railway, Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway, State Entry Road,
New Delhi.
3. Sh. K.L. Phawa
4. Sh. Surya Lal
5. Sh. Pritam Singh
6. Shri Vijay Kumar
(All Sr. Welfare Inspectors, D.R.M. Office,
Northern Railway, New Delhi.)
7. Sh. Rajiv Bhatnager, Sr. Welfare Inspector
in the O/O Railway Board, Rail Bhawan,
New Delhi.

(None for the respondents)

Applicants

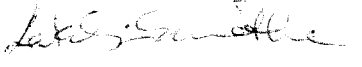
Respondents


ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri R.R.Rai, learned proxy counsel for the applicants submits on instructions from the applicants that since they have got the reliefs as prayed for in the OA from the respondents, he wishes to withdraw the O.A.

2. In view of the above, OA is disposed of as withdrawn.


(Smt. Lakshmi Swaminathan)
Member (J)


(V. Ramakrishnan)
Vice Chairman (A)

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